

CCA 93/04
in
OA. 943/01

17.11.04

Hon. Mr. Justice S. R. Singh, U.C.
Hon. Mr. D. R. Tiwari, A.M.

Sri O. P. Gupta, learned counsel for applicant submitted that the order passed by the Tribunal has been complied with. In view of the statement made, the contempt petition is dismissed and the notices are discharged.

~~Devi~~
A.M.

~~Devi~~
U.C.

2